NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

113. I.A. 1072/2021 I.A. 2503/2021 In
C.P. (IB)-2469(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **14.06.2024**

NAME OF THE PARTIES: UCO Bank

VS

PMT Machines Limited.

SECTION 7 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List this matter on **14.08.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//MANISH TIWARI//

Sd/-
LAKSHMI GURUNG
Member (Judicial)